

<b>Nomination of cases by Hon'ble The Chief Justice on 08/09/2015</b>			
<b>Sl no.</b>	<b>Case details</b>	<b>Nominated to-</b>	<b>File delivered in section</b>
<b>DB of Hon....., J</b>			
1	W. P. - 243/2015	Hon. Arun Tandon, J. ( with connected cases )	Writ C-II Section on 09/09/2015
2	W. P. - 55560/2014	Hon. Arun Tandon, J. ( with connected cases )	Writ C-II Section on 09/09/2015
3	W. P. - 53815/2005 with W. P. - 51768/2005 with W. P. - 71849/2005	Hon. Dilip Gupta, J.	Writ C-I Section on 09/09/2015
4	W. P. - 48497/2011 with W. P. - 29925/2011 with W. P. - 29916/2011 with W. P. - 20978/2011	Hon. Dilip Gupta, J. ( with connected cases )	S. C. A. Section on 09/09/2015
<b>Hon....., J.</b>			
5	A482 – 17582/2013 with A482 – 32284/2012 with A482 – 39822/2012 with A482 – 37771/2012 with A482 – 38267/2012 with A482 – 38266/2012 with A482 – 37776/2012 with A482 – 38338/2012 with A482 – 39823/2012 with A482 – 39945/2012 with Letter of Shri A. N. Singh dated 07.09.2015	Hon. Om Prakash, J. ( with connected cases )	U/S 482 Section on 09/09/2015
6	Bail – 9513/2015 with Bail – 36664/2014	Hon. Ramesh Sinha, J.	Bail Section on 09/09/2015

7	<b>Crl. Revision Defective – 509/2015</b>	<b>Hon. Bharat Bhushan, J.</b>	<b>Computer Fresh Section on 09/09/2015</b>
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BY ORDER OF HON'BLE THE CHIEF JUSTICE

J.R.( LISTING)  
09/09/2015